



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.10.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 09.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2341 of 2024 (With Defects) Part Heard	Achal Kumar Jindal, (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr.	09.10.2025	29.10.2025
2.	Comp. App. (AT) (Ins) No. 1020 of 2025 Part Heard	Nipan Bansal, Former RP, Cheema Spintex Ltd. Vs. Cheema Spintex Ltd., through its Liquidator Arun Gupta & Ors.	09.10.2025	30.10.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar